

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 293 of 2019 &  
IA Nos. 820 & 821 of 2019**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**South Bihar Power Distribution Company Ltd. ...Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Ms. Anisha Upadhyay  
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1

**ORDER**

Objections/reply, if any, shall be filed by the Respondents within eight weeks.

List the matter on **05.11.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**